NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties
C.A. No.				M/s. / Mr.
CP(IB)No.	-	For Hearing	Rule-6 of	Knight Frank(India) Pvt. Ltd. Vs
25/BB/			I&B	Krishna Enterprises(Hous-ing
2017				&Infrastructure) India Pvt. Ltd.

SL. NAME (IN CAPITAL) **SIGNATURE** & PHONE NUMBER NO. REPRESENTATION TO WHOM 18. KAVITHA SALDANHA RESPONDENT (9741630496) Por Trial Base)

ALKA TRIPATHI PETITIONER [9739382516] [Pragati Law Chambers]

Counsel for petitioner is present. Counsel for respondent is also present. On the request of counsel for petitioner the matter is listed for hearing finally on 06.10.2017.

MEMBER (J)

MEMBER (T)